NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL **APPLICATION NUMBER** PETITION NUMBER : TCP/136/2016 NAME OF THE PETITIONER(S) : Serum Institute of India Limited & 5 Others NAME OF THE RESPONDENT(S) : M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others UNDER SECTION : 397, 398, 402 & 403 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Priyadershini Ahlil Jan Coursel for Kespandents Kurth IN T.K. BHASKOR

for Bharath

SRIMVASAN

ORDER

Shri Srinivasan, proxy representing counsel for petitioner present and prayed time for submitting final arguments. Ms N Priyadarshini, counsel for R1 to R6 and counsel for R9 are present and sought time for submitting arguments. Time enlarged at their request. Put up on 21.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)